

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 424 OF 2017 IN
DFR NO. 4120 OF 2016**

Dated: 18th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Jala Shakti Ltd.

.... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Daleep Dhyani for Pradeep Misra
for R-1

Ms. Swapna Seshadri
Ms. Rhea Luthra
Ms. Parichita Chowdhary for R-2

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**